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CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

ORIGINAL APPLICATION NO. 209 OF 2001

Jabalpur, this the 5th day of May, 2003.

Hon'ble Mr. R. K. Upadhyaya, Administrative Member
Hon'ble Mr. J. K. Kaushik, Judicial Member

Suresh Kumar Jain
S/o S hri Shikhar Chand Jain
aged about 55 years, resident of
667, Narghaiya, Tilak Bhumi Ki
Talaiya, Office Address-45, Party
(CC), Survey of India, Vijay Nagar,
Colony, Jabalpur.

-APPLICANT

(By Advocate- Mr. Vijay Tripathi)

Versus

1. Union of India
through its Secretary, Ministry
of Science & Technology, New Delhi.
2. The Surveyor General of India,
Survey Estate, Hathi Barkala,
Dehradun-248001.
3. The Additional Surveyor General
(Western Zone), Survey of India,
Jaipur.
4. The Director (CC),
Survey of India, 314 Napier Town,
Jabalpur.
5. Superintendent Surveyor,
CC No. 45 Party (CC), Disciplinary
Authority, Survey of India,
Vijay Nagar, Jabalpur.

-RESPONDENTS

(By Advocate- None)

O R D E R (ORAL)

By R. K. Upadhyaya, Administrative Member:

Learned counsel for the applicant invites attention to the Misc. Application No. 434 of 2003, which is an application for withdrawal of Original Application with liberty to file afresh petition, if so advised. The learned counsel for the applicant states that during

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the pendency of the case, an assurance was given to the applicant by the management/employer, and his grievances are likely to be redressed departmentally. In this view of the matter, O.A. is sought to be withdrawn. Permission to withdraw this O.A. is allowed with liberty to file afresh petition, if so advised, subject to limitation.

2. This Original Application is dismissed as withdrawn without any order as to costs.

J.K. Kaushik
(J.K. Kaushik)
Judicial Member

R.K. Upadhyaya
(R.K. Upadhyaya)
Administrative Member

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पृष्ठंकन सं ओ/न्या.....जवलपुर, दि.....
पत्तिलिपि का जो लिखा-...

- (1) सचिव, उच्च न्यायालय, जवलपुर
- (2) अध्यक्ष, न्यायाधीश, जवलपुर के काउंसल
- (3) प्रमुख न्यायाधीश, जवलपुर के काउंसल
- (4) न्यायाधीश, जवलपुर के काउंसल

सूचना एवं आवश्यक कार्यवाही हेतु

J.K. Kaushik
9.5.03

V. Tripathi, Adm.

Issued
On 12.5.03
BQ